

Private & Confidential

**Reserve Bank of India
Department of Banking Supervision**

**Offsite Surveillance & Monitoring System
DSB Return VII**

REPORT ON OWNERSHIP AND CONTROL

Reporting Institution	IDBI Bank Ltd		
Address	IDBI Tower, WTC complex, Chhatrapati		
For the Quarter Ended	31/03/2011	Status	Audited
Date of report	04/04/2011	Validation Status	Entered Data

Part A - Ownership Pattern

TOP SHAREHOLDERS

Sr. No.	Name	Status (By Code) *	Shares Held (No)	Book Value of Shares(Rs Lakhs)	% Shares in Total Equity ShareTotal

Note: Please report all shareholders who have holding of 1% or more of the total equity shares

(a) Total of top shareholders

0.00	0.00	0.00
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(b) (Other Shareholders)	No. of Holders	Total No. of Shares	(% in Equity)
Other Share holders(holding shares of 1% and over	0.00	0.00	0.00
All other holders on share register	0.00	0.00	0.00
Total of (b)	0.00	0.00	0.00
Total (a + b)	0.00	0.00	0.00

* **(Status Code)** : Report in code as under:-

- 1) **GOI** - Government of India
- 2) **RBI** - Reserve Bank of India
- 3) **ISG** - Indian State Government
- 4) **RFI** - Resident Financial Institution (incl. banks)
- 5) **RMF** - Resident Mutual Fund
- 6) **RPS** - Resident Para-Statal (Public Sector Undertaking)
- 7) **RPC** - Resident Private Corporate
- 8) **RII** - Resident Indian Individuals
- 9) **NRI** - Non-Resident Indian (Individual)
- 10) **NRIC** - Non-Indian Resident Corporate
- 11) **FFI** - Foreign Financial Institution
- 12) **FCI** - Foreign Corporate/ Individual

Ownership Summary (% shareholding in bank)	Resident	Non Resident
Government & RBI	0.00	0.00
Financial Institution (including mutual funds)	0.00	0.00
Other Corporates	0.00	0.00
Individuals	0.00	0.00
Total	0.00	0.00

Shareholder control (Extent of Control)

Name of Controller/ Significant Shareholder/ s	No of Shares Held	% of Holding in Total Equity	Residence status	Name of Associate Shareholder	Their Residence Status

PART C - BOARD OF DIRECTORS**(A. Executive / Whole time directors)**

<u>Name of Director</u>	<u>Occupation *</u>	<u>Address #</u>	<u>Appointed to Board since</u>	<u>Other companies in which Directorships held</u>	<u>Board Committee/s on which also a member</u>

(B. Non - Executive Directors)

<u>Name of Director</u>	<u>Occupation *</u>	<u>Address #</u>	<u>Appointed to Board since</u>	<u>Other companies in which Directorships held</u>	<u>Board Committee/s on which also a member</u>

* State specifically if:-

(a) Appointment is ex-officio, such as nominees of Govt. of India and Reserve bank of India and officer and other staff of bank.

(b) Residential statue is non-resident.

If the director is whole-time (ie., the bank's officer/employee) or ex-officio (i.e., officer of Govt. or RBI), official designation and address may be given.

PART D - MANAGERS

(KEY EXECUTIVE OFFICERS)

Executive (Chief of function)	Name	Designation	Appointed Since		Located at	Telephone No.	Fax No.
			In the Bank	To the incombent Position			
1. Chief Executive Officer						0	0
2. Deputy CEO						0	0
3. Chief Operating Officer (Head of Operations)						0	0
4. Chief Financial Officer (Head of Treasury / Investments)						0	0
5. Chief Credit Officer						0	0
6. Chief of Accounts & reporting function						0	0
7. Chief of internal audit funtion						0	0
8. Chief (Forex) dealer						0	0
9. Supervisory liaison *						0	0

* Authorised reporting official "Manager" responsible for regulatory /supervisory returns/reports

Authorized Reporting Official:	Countersigned By:
Signature	
Name Pawan Agarwal	S N Baheti
Designation DGM	H - C and SB
Place Mumbai	Date 01/04/2011